

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:235
ANSWERED ON:22.07.2015
Civil Nuclear Agreements
Patle Smt. Kamla Devi

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of countries with which India has signed Civil Nuclear Agreements;
- (b) whether the Government has signed such agreement with Kajhakistan;
- (c) if so, the details thereof;
- (d) whether India is likely to get uranium for its nuclear plants from middle-east countries under this agreement; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) India has signed civil nuclear cooperation agreements with France, United States (US), Russia, Namibia, Canada, Argentina, Kazakhstan, Republic of Korea, Czech Republic, Australia and Sri Lanka; a Memorandum of Understanding on civil nuclear cooperation has been signed with Mongolia. A Joint Declaration has also been signed with the United Kingdom.

(c) The civil nuclear cooperation agreements with foreign partners have been finalized with the objective of augmenting India's nuclear power generation capacity and achieving the laid down target of 63,000 MWe from nuclear energy by 2032-33. Such arrangements also cover provisions for uninterrupted supply of uranium, vital for future expansion of three-stage civil nuclear energy programme. Reprocessing rights for extracting Plutonium for fast reactors from spent fuel are covered additionally in these documents. In the long run, these agreements facilitate expansion of indigenous manufacturing and technological capacities as well as development & strengthening of mutually beneficial scientific, technical and economic cooperation for peaceful purposes with other countries.

(d) & (e) There are no civil nuclear agreements as on date with countries in the Middle East.
